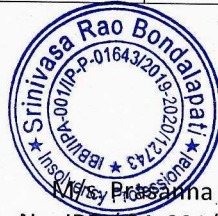


FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR PRASANNA BIOMOLECULES PRIVATE LIMITED
MANUFACTURING**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	PRASANNA BIO MOLECULES PRIVATE LIMITED PAN – AAJCP4389D CIN – U24304TG2017PTC119638
2.	Address of the registered office	H.NO. 5-9-285/3, Plot-137, 1 st floor, west part no. 4, Prashanthi Nagar, Kukatpally, Hyderabad-500072 (As available at MCA website)
3.	URL of website	www.prasannabiomolecules.in
4.	Details of place where majority of fixed assets are located	Kadechur Industrial area, Yadgir district, Karnataka
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	Not Available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	cirp.prasannabio@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	cirp.prasannabio@gmail.com
10.	Last date for receipt of expression of interest	29.08.2026
11.	Date of issue of provisional list of prospective resolution applicants	08.09.2026
12.	Last date for submission of objections to provisional list	13.09.2026
13.	Date of issue of final list of prospective resolution applicants	23.09.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28.09.2026
15.	Last date for submission of resolution plans	28.10.2026
16.	Process email id to submit Expression of Interest	cirp.prasannabio@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	UDYAM-TS-20-0045657



B. Srinivasa Rao

Bondalapati Srinivasa Rao
Resolution Professional

M/s. Prasanna Bio Molecules Private Limited
Reg. No: IBB/PA-001/IP-P-01643/2019-2020/12743

House No. 10-2-289/50, Flat No. 303,

Chakkilam NNR Estates, Shanthi Nagar, Masab Tank, Hyderabad – 500028

13.08.2026
Hyderabad